

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 218/MP/2022 along with IA No. 112/2025

Subject : Petition under Section 79 of the Electricity Act, 2003 read with Article 17 of the PPA dated 23.3.2007 between Coastal Andhra Power Limited and Distribution licensees of States of Andhra Pradesh, Telangana, Maharashtra, Karnataka, and Tamil Nadu for wrongful termination of the PPA by APSPDCL.

Petitioner : Coastal Andhra Power Limited & Anr.

Respondents : APPCC and 10 ors.

Petition No. 105/MP/2023 along with IA No. 110/2025

Subject : Petition for seeking directions to CAPL to pay the balance amount in terms of Section 79 of the Electricity Act, 2003 read with Article 3.3.2 of the PPA dated 23.3.2007 between CAPL and Distribution licensees of States of Andhra Pradesh, Telangana, Maharashtra, Karnataka, and Tamil Nadu, along with interest till actual date of payment and for further directions to CAPL to pay interest on delayed payment with respect to Rs. 300 crores from date of termination of PPA till date of realization of Performance Bank Guarantee.

Petitioner : APPCC and 10 ors.

Respondent(s) : Coastal Andhra Power Limited & Anr.

Date of hearing : **6.8.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Venkatesh, Advocate, CAPL
Shri Rudrajit Ghosh, Advocate, AP Discoms
Ms. Sneha Singh, Advocate, MSEDCL
Shri Vyom Chaturvedi, Advocate, MSEDCL
Ms. Anusha Nagarajan, Advocate, TNPDC
Ms. Aakanksha Bhola, Advocate, TNPDC

Record of Proceedings

The matter was called out for hearing in virtual mode.



2. At the outset, the learned counsel for the Respondent, AP Discoms, sought an adjournment on account of personal difficulty. The learned counsel for the Petitioner did not object to the said request.
3. The Commission, after hearing the learned counsel for the parties, adjourned the hearing in the matters.
4. The Petitions shall be listed for hearing on **22.10.2026**.

By order of the Commission

Sd/-
(T.D. Pant)
Joint Chief (Law)

